

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 1131
TO BE ANSWERED ON 24TH JULY, 2018

SUBSIDY ON FOODGRAINS

1131. SHRI DEVUSINH CHAUHAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether subsidised/free foodgrains are distributed to the poor particularly to the weaker sections of the society through the Public Distribution System (PDS);
- (b) if so, the details thereof indicating the number of Below Poverty Line families along with the quantum of various items allocated and actually distributed during each of the last three years, category and State-wise;
- (c) whether the allocation to some States have been reduced recently, if so, the details thereof and the reasons therefor;
- (d) whether requests have been received from the States for restoration/additional allocation, if so, the details thereof and the response of the Government thereto, State-wise; and
- (e) whether incidents of black marketing/irregularities in PDS have been reported during the said period, if so, the details thereof and the corrective steps taken thereon?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) & (b) : The objective of the National Food Security Act, 2013 (NFSA) is to provide food and nutritional security in human life cycle approach, by ensuring access to adequate quantity of quality food at affordable prices to people to live a life with dignity. The Act provides for coverage of upto 75% of rural population and upto 50% of urban population for receiving highly subsidized foodgrains under Targeted Public Distribution System (TPDS), thus covering about two-thirds of the total population. Coverage under the Act has been delinked from the poverty estimates and is substantially high to ensure that all the vulnerable and needy sections of the society get its benefit.

Identification of beneficiaries under the Act is under two categories- households covered under Antyodaya Anna Yojana (AAY) to the extent specified by the Central Government and the remaining households as priority households to be identified by the State Governments/ Union Territories (UT) Administrations as per criteria evolved by them, within the coverage determined for the State/UT. Beneficiaries covered under NFSA are entitled to receive foodgrains at Rs. 1/2/3 per kg for coarsegrains/ wheat/ rice respectively, under the Act. State/UT-wise, category wise details of allocation and offtake of rice and wheat under NFSA for the last three years are at Annexure - I.

(c) & (d): State/UT-wise allocation of foodgrains has been fixed under the NFSA as per Schedule IV of the Act. No reduction in this allocation has been done by the Government. Details of State/UT-wise allocation under NFSA are at Annexure - II.

In addition, if the annual allocation of foodgrains to any State under the Act is less than the average annual offtake of foodgrains for last three years under normal Targeted Public Distribution System, the same shall be protected at prices as may be determined by the Central Government.

Additional allocation made to the States for festivals, natural calamities etc is at Annexure - III.

(e): There have been complaints about irregularities in the functioning of the Targeted Public Distribution System (TPDS) in some States/regions in the country. As and when complaints are received from individuals and organizations as well as through press reports, these are referred to the State Governments/UT Administrations concerned for inquiry and appropriate action. A State/UT-wise statement indicating number of such complaints received during the last three years is at Annexure - IV.

Under TPDS (C) Order, 2015, the State/UT Governments are responsible for implementing TPDS and are competent to take action against those indulging in malpractices in TPDS by invoking provisions of relevant clauses of the said Order. An offence committed in violation of the provisions of the Order is liable for penal action under the Essential Commodities Act, 1955.

Further, with the objective to check leakages and diversion of foodgrains, remove bogus/ ineligible rations cards, better targeting of food subsidy, the Government is implementing a scheme of end-to-end Computerization of TPDS operations, which comprises of digitization of ration cards/ beneficiary and other databases, computerization of supply-chain management, setting up of transparency portals and grievance redressal mechanisms etc. During the process of digitization of beneficiaries database, de-duplication, Aadhaar seeding, in the run up to implement of NFSA, 2.75 crore ration cards have been deleted due to detection of Ghost/fraudulent/ duplicate/ ineligible/ migration/ deaths etc.

ANNEXURE-I (A)

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE UNSTARRED QUESTION NO. 1131 DUE FOR ANSWER ON 24.07.2018 IN LOK SABHA

Allocation and Offtake of Rice+Wheat for 2015-16 under TPDS

(in thousand tons)

S.No.	States/ UTs	(Allocation)						(Offtake)					
		(BPL)	(AAY)	(APL)	NFSA (Normal)	NFSA(tide over)	(Total)	(BPL)	(AAY)	(APL)	NFSA(Normal)	NFSA (tide over)	(Total)
1	Andhra Pradesh	409.048	254.384	822.872	616.567	7.383	2110.254	472.890	292.031	852.978	442.538	9.106	2069.543
2	Arunachal Pradesh	25.524	15.972	60.060	0.000	0.000	101.556	25.537	16.074	59.806	0.000	0.000	101.417
3	Assam	316.816	197.128	743.960	520.932	33.088	1811.924	320.853	198.271	741.371	362.557	31.227	1654.279
4	Bihar	0.000	0.000	0.000	5241.275	0.000	5241.275	0.000	0.000	0.000	5025.021	0.000	5025.021
5	Chhatisgarh	0.000	0.000	0.000	1384.056	0.000	1384.056	0.000	0.000	0.000	1384.056	0.000	1384.056
6	Delhi	0.000	0.000	0.000	423.792	0.708	424.500	0.000	0.000	0.000	425.638	0.248	425.886
7	Goa	3.688	4.072	34.264	11.140	8.528	61.692	3.601	4.055	35.848	12.040	8.528	64.072
8	Gujarat	564.156	326.292	1194.660	0.000	0.000	2085.108	564.337	326.169	1125.950	0.000	0.000	2016.456
9	Haryana	0.000	0.000	0.000	795.000	0.000	795.000	0.000	0.000	0.000	780.211	0.000	780.211
10	Himachal Pradesh	0.000	0.000	0.000	185.952	322.044	507.996	0.000	0.000	0.000	186.084	325.886	511.970
11	Jammu & Kashmir	168.080	89.490	373.100	73.660	51.522	755.852	196.043	116.662	427.879	6.494	0.550	747.628
12	Jharkhand	309.984	192.762	176.580	780.822	0.000	1460.148	354.915	221.474	14.545	505.277	0.000	1096.211
13	Karnataka	0.000	0.000	0.000	2608.836	0.000	2608.836	0.000	0.000	0.000	2238.332	0.000	2238.332
14	Kerala	402.348	250.260	820.080	0.000	0.000	1472.688	400.314	247.394	817.330	0.000	0.000	1465.038
15	Madhya Pradesh	0.000	0.000	0.000	3390.015	0.000	3390.015	0.000	0.000	0.000	3182.270	0.000	3182.270
16	Maharashtra	0.000	0.000	0.000	4605.192	0.000	4605.192	0.000	0.000	0.000	4324.368	0.000	4324.368
17	Manipur	43.008	26.724	101.220	0.000	0.000	170.952	43.007	26.725	101.221	0.000	0.000	170.953
18	Meghalaya	39.480	24.570	93.100	21.602	7.732	186.484	43.794	27.026	101.747	0.000	1.311	173.878
19	Mizoram	16.170	10.010	38.115	3.711	1.768	69.774	18.333	11.098	42.073	0.000	0.000	71.504
20	Nagaland	32.112	19.968	74.796	0.000	0.000	126.876	33.731	20.991	78.479	0.773	0.046	134.020
21	Odisha (NFSA)	750.506	337.748	317.607	694.078	0.000	2099.939	743.408	334.301	236.977	535.843	0.000	1850.529
22	Punjab	0.000	0.000	0.000	870.120	0.000	870.120	0.000	0.000	0.000	890.317	0.000	890.317
23	Rajasthan	0.000	0.000	0.000	2791.572	0.000	2791.572	0.000	0.000	0.000	2681.131	0.000	2681.131
24	Sikkim	8.478	5.202	19.530	6.576	4.506	44.292	8.477	5.202	19.530	6.575	3.549	43.333
25	Tamil Nadu	1259.232	783.144	1680.456	0.000	0.000	3722.832	1273.144	782.662	1690.228	0.000	0.000	3746.034
26	Telengana	219.258	136.356	441.066	648.024	20.976	1465.680	221.816	133.203	372.248	535.145	16.808	1279.220
27	Tripura	31.825	19.800	74.725	86.849	71.232	284.431	31.825	23.760	84.088	81.169	53.968	274.810
28	Uttar Pradesh	2424.463	1509.370	2396.217	1142.313	0.000	7472.363	2470.561	1548.597	2270.203	993.055	0.000	7282.416
29	Uttarakhand	64.494	40.092	151.410	200.730	50.766	507.492	83.562	44.800	164.136	189.632	47.456	529.586
30	West Bengal	1206.581	362.579	809.043	1240.793	0.000	3618.996	1440.550	385.694	829.928	663.501	0.000	3319.673
31	A & N Island	3.597	1.595	25.993	0.333	2.131	33.649	2.311	0.885	19.182	0.000	0.000	22.378
32	Chandigarh	0.000	0.000	0.000	6.145	6.860	13.005	0.000	0.000	0.000	6.529	8.233	14.762
33	D&N Haveli	4.609	2.013	2.970	0.749	0.000	10.341	4.609	2.013	2.610	0.988	0.000	10.220
34	Daman & Diu	0.609	0.371	2.317	2.495	0.000	5.792	0.520	0.391	1.304	2.221	0.000	4.436
35	Lakshadweep	0.252	0.168	1.120	1.016	2.064	4.620	0.000	0.000	1.040	1.016	1.664	3.720
36	Pudducherry	8.985	5.645	10.500	0.000	0.000	25.130	1.119	2.600	0.807	0.000	0.000	4.526
	Total	8313.303	4615.715	10465.761	28354.345	591.308	52340.432	8759.257	4772.078	10091.508	25462.781	508.580	49594.204

ANNEXURE-I (B)

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE UNSTARRED QUESTION NO. 1131 DUE FOR ANSWER ON 24.07.2018 IN LOK SABHA

Allocation and Offtake of Rice+Wheat for 2016-17 under TPDS

(in thousand tons)

S.No.	States/ UTs	Allocation						Offtake					
		(BPL)	(AAY)	(APL)	NFSA (Normal)	NFSA(tide over)	(Total)	(BPL)	(AAY)	(APL)	NFSA (Normal)	NFSA (tide over)	(Total)
1	Andhra Pradesh	0.000	0.000	0.000	1849.776	22.068	1871.844	0.000	0.000	0.000	1811.598	34.191	1845.789
2	Arunachal Pradesh	0.000	0.000	0.000	56.130	32.862	88.992	0.081	0.000	0.958	54.704	31.305	87.048
3	Assam	0.000	0.000	0.000	1610.010	76.852	1686.862	0.000	0.000	0.020	1508.048	56.653	1564.721
4	Bihar	0.000	0.000	0.000	5493.860	0.000	5493.860	0.000	0.683	0.000	5246.078	0.000	5246.761
5	Chhatisgarh	0.000	0.000	0.000	1384.056	0.000	1384.056	0.000	0.000	0.000	1268.718	0.000	1268.718
6	Delhi	0.000	0.000	0.000	450.583	0.015	450.598	0.000	0.000	0.000	442.669	0.000	442.669
7	Goa	0.000	0.000	0.000	33.830	25.184	59.014	0.000	0.000	0.000	32.932	25.183	58.115
8	Gujarat	0.000	0.000	0.000	2179.375	0.000	2179.375	0.069	0.231	1.072	2173.362	0.000	2174.734
9	Haryana	0.000	0.000	0.000	795.000	0.000	795.000	0.000	0.000	0.000	756.152	0.000	756.152
10	Himachal Pradesh	0.000	0.000	0.000	198.368	309.652	508.020	0.000	0.000	0.000	198.300	306.391	504.691
11	Jammu & Kashmir	0.000	0.000	0.000	475.740	275.341	751.081	0.000	1.080	0.000	478.071	269.104	748.255
12	Jharkhand	0.000	0.000	0.000	1675.876	0.000	1675.876	0.000	0.000	0.000	1636.061	1.714	1637.775
13	Karnataka	0.000	0.000	0.000	2608.836	0.000	2608.836	0.000	0.000	0.000	2222.899	0.000	2222.899
14	Kerala	234.703	145.985	396.352	427.300	166.470	1370.810	272.344	173.241	415.199	357.448	149.886	1368.118
15	Madhya Pradesh	0.000	0.000	0.000	3449.792	0.000	3449.792	0.000	0.000	0.000	3160.762	2.674	3163.436
16	Maharashtra	0.000	0.000	0.000	4605.192	0.000	4605.192	0.000	0.000	0.000	4238.045	0.000	4238.045
17	Manipur	0.000	0.000	0.000	141.559	0.000	141.559	0.000	0.000	0.000	133.058	0.000	133.058
18	Meghalaya	0.000	0.000	0.000	129.603	46.395	175.998	0.000	0.000	0.000	134.409	40.987	175.396
19	Mizoram	0.000	0.000	0.000	45.581	20.177	65.758	0.000	0.000	0.000	45.021	18.611	63.632
20	Nagaland	8.804	6.264	24.932	63.348	23.238	126.586	10.704	6.656	31.421	54.734	10.549	114.064
21	Odisha (NFSA)	0.000	0.000	0.000	2097.821	0.000	2097.821	0.000	0.000	0.000	2267.370	0.000	2267.370
22	Punjab	0.000	0.000	0.000	870.120	0.000	870.120	0.000	0.000	0.000	885.548	0.000	885.548
23	Rajasthan	0.000	0.000	0.000	2791.573	0.000	2791.573	0.000	0.000	0.000	2566.230	0.000	2566.230
24	Sikkim	0.000	0.000	0.000	26.349	17.978	44.327	0.000	0.000	0.000	26.392	18.884	45.276
25	Tamil Nadu	734.552	456.834	980.266	1010.570	521.826	3704.048	802.777	516.675	999.297	930.677	526.803	3776.229
26	Telangana	0.000	0.000	0.000	1296.050	41.951	1338.001	0.000	0.000	0.000	1300.240	34.909	1335.149
27	Tripura	0.000	0.000	0.000	166.279	104.722	271.001	0.000	0.000	0.000	153.489	107.722	261.211
28	Uttar Pradesh	0.000	0.000	0.000	9352.307	0.000	9352.307	0.000	0.011	0.000	9169.725	2.759	9172.495
29	Uttarakhand	0.000	0.000	0.000	401.458	101.542	503.000	0.000	0.000	0.000	398.549	96.894	495.443
30	West Bengal	0.000	0.000	0.000	3792.063	0.000	3792.063	6.768	7.221	0.000	3502.478	0.000	3516.467
31	A & N Island	0.000	0.000	0.000	3.994	25.564	29.558	0.000	0.000	0.000	1.710	10.770	12.480
32	Chandigarh	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000
33	D&N Haveli	0.000	0.000	0.000	9.160	0.000	9.160	0.000	0.000	0.000	8.887	0.000	8.887
34	Daman & Diu	0.000	0.000	0.000	6.120	0.000	6.120	0.000	0.000	0.000	5.227	0.000	5.227
35	Lakshadweep	0.000	0.000	0.000	1.522	3.098	4.620	0.000	0.000	0.000	1.396	3.147	4.543
36	Pudducherry	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000
	Total	978.059	609.083	1401.550	49499.201	1814.935	54302.828	1092.743	705.798	1447.967	47170.987	1749.136	52166.631

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE UNSTARRED QUESTION NO. 1131 DUE FOR ANSWER ON 24.07.2018 IN LOK SABHA

Allocation and Offtake of Rice+Wheat for 2017-18 under TPDS

(in thousand tons)

S.No.	States/ UTs	Allocation			Offtake		
		NFSA	Tide over	Total	NFSA	Tide over	Total
1	Andhra Pradesh	1849.776	22.068	1871.844	1878.385	21.265	1899.650
2	Arunachal Pradesh	56.130	32.862	88.992	56.436	32.258	88.693
3	Assam	1625.752	69.380	1695.132	1626.565	64.029	1690.593
4	Bihar	5493.860	0.000	5493.860	5537.840	0.000	5537.840
5	Chhatisgarh	1384.056	0.000	1384.056	1376.724	0.000	1376.724
6	Delhi	450.873	0.000	450.873	447.342	0.000	447.342
7	Goa	34.280	24.723	59.003	34.282	23.938	58.221
8	Gujarat	2366.974	0.000	2366.974	2265.754	0.000	2265.754
9	Haryana	795.000	0.000	795.000	641.095	0.000	641.095
10	Himachal Pradesh	202.289	305.730	508.019	202.135	290.728	492.863
11	Jammu & Kashmir	477.577	273.505	751.082	466.423	263.791	730.215
12	Jharkhand	1739.514	0.000	1739.514	1631.415	0.000	1631.415
13	Karnataka	2608.836	0.000	2608.836	2825.250	0.000	2825.250
14	Kerala	1025.519	399.530	1425.049	1032.965	404.089	1437.055
15	Madhya Pradesh	3518.252	0.000	3518.252	3350.366	0.234	3350.600
16	Maharashtra	4605.192	0.000	4605.192	4250.654	0.000	4250.654
17	Manipur	144.349	0.000	144.349	149.306	0.000	149.306
18	Meghalaya	129.603	46.396	175.999	128.527	46.302	174.829
19	Mizoram	45.935	19.823	65.758	47.301	17.813	65.114
20	Nagaland	91.585	46.473	138.058	102.184	47.021	149.205
21	Odisha (NFSA)	2161.691	0.000	2161.691	2160.186	0.000	2160.186
22	Punjab	870.120	0.000	870.120	734.725	0.000	734.725
23	Rajasthan	2791.572	0.000	2791.572	2227.633	0.000	2227.633
24	Sikkim	26.375	17.949	44.324	26.376	17.357	43.733
25	Tamil Nadu	2425.369	1252.383	3677.752	2702.137	1364.961	4067.097
26	Telangana	1296.051	41.949	1338.000	1314.745	11.708	1326.452
27	Tripura	165.133	105.867	271.000	170.775	107.143	277.918
28	Uttar Pradesh	9725.820	0.000	9725.820	9608.004	0.000	9608.004
29	Uttarakhand	401.458	101.542	503.000	415.922	97.991	513.913
30	West Bengal	3966.197	0.000	3966.197	3789.799	0.000	3789.799
31	A & N Island	3.992	25.565	29.557	1.792	14.548	16.340
32	Chandigarh	0.000	0.000	0.000	0.000	0.000	0.000
33	D&N Haveli	11.147	0.000	11.147	10.580	0.000	10.580
34	Daman & Diu	5.424	0.000	5.424	5.072	0.000	5.072
35	Lakshadweep	1.522	3.098	4.620	1.763	3.448	5.211
36	Pudducherry	0.000	0.000	0.000	0.000	0.000	0.000
	Total	52497.223	2788.843	55286.066	51220.456	2828.623	54049.079

ANNEXURE REFERRED TO IN REPLY TO PARTS (c) & (d) OF THE UNSTARRED QUESTION NO. 1131 DUE FOR ANSWER ON 24.07.2018 IN LOK SABHA

State/UT-wise allocation under National Food Security Act

S. No.	Name of the State	Quantity (in lakh tons)
1.	Andhra Pradesh	32.10
2.	Arunachal Pradesh	0.89
3.	Assam	16.95
4.	Bihar	55.27
5.	Chhattisgarh	12.91
6.	Delhi	5.73
7.	Goa	0.59
8.	Gujarat	23.95
9.	Haryana	7.95
10.	Himachal Pradesh	5.08
11.	Jammu and Kashmir	7.51
12.	Jharkhand	16.96
13.	Karnataka	25.56
14.	Kerala	14.25
15.	Madhya Pradesh	34.68
16.	Maharashtra	45.02
17.	Manipur	1.51
18.	Meghalaya	1.76
19.	Mizoram	0.66
20.	Nagaland	1.38
21.	Odisha	21.09
22.	Punjab	8.70
23.	Rajasthan	27.92
24.	Sikkim	0.44
25.	Tamilnadu	36.78
26.	Tripura	2.71
27.	Uttar Pradesh	96.15
28.	Uttarakhand	5.03
29.	West Bengal	38.49
31.	Andaman and Nikobar Islands	0.16
32.	Chandigarh	0.31
33.	Dadra and Nagar Haveli	0.15
34.	Daman and Diu	0.07
35.	Lakshadweep	0.05
36.	Puducherry	0.50
	Total	549.26

ANNEXURE-III (A)

ANNEXURE REFERRED TO IN REPLY TO PARTS (c) & (d) OF THE UNSTARRED QUESTION NO. 1131 DUE FOR ANSWER ON 24.07.2018 IN LOK SABHA

Additional allocation for Festivals, Calamity Relief etc. during 2015-16

(Quantity in thousand tons)

States	Rice	Wheat	Total	CIP	Date of Issue	Remarks
Assam	35.000	0.000	35.000	Economic Cost	8.6.2015	For monsoon stock
	30.360	20.000	50.360	Economic Cost	28.12.2015	tea Plantation Allo
Bihar	150.000	150.000	300.000	Economic Cost	11.08.2015	Flood Relief
	0.000	25.000	25.000	Economic Cost	18.2.2016	Shatabdi Kalash Yojana
Jammu & Kashmir	0.100	0.030	0.130	MSP	15.6.2015	For Amarnath Yatra
Maharashtra	1.400	2.100	3.500	MSP	27.3.2015	For Sinhastha kumbh mela
	4.400	6.600	11.000	Economic Cost	5.08.2015	Additional Requirement
	4.400	6.600	11.000	Economic Cost	9.9.2015	Additional Requirement
	9.200	13.800	23.000	Economic Cost	16.9.2015	Additional Requirement
	13.600	20.400	34.000	Economic Cost	15.10.2015	Additional Requirement
	13.600	20.400	34.000	Economic Cost	04.11.2015	Additional Requirement
	163.000	244.000	407.000	MSP/MSP DERIVED	24.11.2015	DROUGHT RELIEF
Manipur	120.000	0.000	120.000	MSP	22.9.2015	Flood Relief from sept. 15 to feb. 16
Mizoram	7.523	0.000	7.523	Economic Cost	11.6.2015	For Bru families from June, 15 for 2 years
Nagaland	0.000	1.700	1.700	MSP Derived	10.11.2015	christmas and local festival
Tripura	3.193	0.000	3.193	Economic Cost	13.3.2015	For Bru Reang families from April, 15 to Sept., 15
	3.193	0.000	3.193	Economic Cost	28.8.2015	For Bru Reang families from Oct., 15 to March, 16
Tamil Nadu	30.000	0.000	30.000	MSP	18.01.2016	Flood Relief
Uttarakhand	0.660	0.780	1.440	MSP	20.4.2015	For Chardham Yatra
	47.958	6.282	54.240	Economic Cost	30.4.2015	Additional Requirement
	4.000	10.000	14.000	MSP/MSP DERIVED	14.12.2015	Ardh kumbh Mela
Lakshadweep	0.500	0.000	0.500	Economic Cost	19.01.2016	Additional Requirement
Total	642.087	527.692	1169.779			

ANNEXURE-III (B)

ANNEXURE REFERRED TO IN REPLY TO PARTS (c) & (d) OF THE UNSTARRED QUESTION NO. 1131 DUE FOR ANSWER ON 24.07.2018 IN LOK SABHA

Additional allocation for Festivals, Calamity Relief etc. during 2016-17

(Quantity in thousand tons)

States	Rice	Wheat	Total	CIP	Date of Issue	Remarks
Andhra Pradesh	102.312	0	102.31	MSP/MSP DERIVED	13.06.2016	DROUGHT RELIEF (June,16-Sept,16)
Assam	91.080	60.000	151.080	Economic Cost	28.12.2015	tea Plantation Allo
Bihar	20.000	0.000	20.000	MSP/MSP DERIVED	26.8.2016	Flood Relief
Chattisgarh	82.000	0.000	82.000	MSP/MSP DERIVED	02.06.2016	DROUGHT RELIEF (June,16-Sept.,16)
Gujrat	8.000	48.000	56.000	MSP/MSP DERIVED	02.06.2016	DROUGHT RELIEF (May,16-Aug.,16)
Jammu & Kashmir	0.154	0.065	0.219	MSP	15.07.2016	For Amarnath Yatra
Jharkhabd	192.946	0.000	192.946	MSP/MSP DERIVED	03.06.2016	DROUGHT RELIEF (June,16-Sept,16) Revise
Karnataka	2.577	2.556	5.133	MSP/MSP DERIVED	02.04.2016	DROUGHT RELIEF (One Month)
Madhya Pradesh	4.500	10.500	15.000	MSP/MSP DERIVED	18.04.2016	For Sinhastha kumbh mela
	22.000	66.000	88.000	MSP/MSP DERIVED	26.05.2016	DROUGHT RELIEF (May,16-April,17)
Mizoram	22.600	0.000	22.600	Economic Cost	09.08.2016	Additional Requirement
Maharashtra	22.486	35.884	58.370	Economic Cost	21.02.2017	DROUGHT RELIEF (feb.,17-March,,17)
Nagaland	1.380	0.000	1.380	Economic Cost	07.12.2016	Festival allocation
Rajasthan	0.000	1138.200	1138.200	MSP/MSP DERIVED	03.06.2016	DROUGHT RELIEF (June,16-Nov,16)
Telangana	250.292	0.000	250.292	MSP/MSP DERIVED	23.06.2016	DROUGHT RELIEF (July,16-October,16)
Tripura	6.105	0.000	6.105	Economic Cost	26.04.2016	For Bru Migrants families from April, 16 to march, 17
Uttar Pradesh	28.073	22.961	51.034	MSP/MSP DERIVED	09.06.2016	DROUGHT RELIEF (June,16-Sept,16)
	260.093	448.053	708.146	MSP/MSP DERIVED	25.07.2016	DROUGHT RELIEF (Aug,16-Nov,16)
Uttrakhand	0.070	0.075	0.145	MSP/MSP DERIVED	06.06.2016	
Total	1116.67	1832.294	2948.962			

ANNEXURE-III (C)

ANNEXURE REFERRED TO IN REPLY TO PARTS (c) & (d) OF THE UNSTARRED QUESTION NO. 1131 DUE FOR ANSWER ON 24.07.2018 IN LOK SABHA

Additional allocation for Festivals, Calamity Relief etc. during 2017-18

(Quantity in thousand tons)

States	Rice	Wheat	Total	CIP	Date of Issue	Remarks
Assam	10.000	0.000	10.000	MSP DERIVED	29.06.2017	Rolling reserve for upcoming flood
	91.080	60.000	151.080	Economic Cost	28.12.2015	Tea plantation allocation
Bihar	14.760	0.000	14.760	MSP DERIVED	16.08.2017	Flood relief(13 affected districts)
	1.500	0.000	1.500	MSP DERIVED	22.08.2017	Flood relief(4 affected districts)
	11.263	0.000	11.263	MSP DERIVED	31.08.2017	Flood relief(1 4 affected districts)
Goa	0.343	0.000	0.343	MSP DERIVED	17.11.2017	Christmas festival
Gujarat	0.053	0.123	0.176	MSP/MSP DERIVED	30.05.2017	Drought Relief (April 2017 - June 2017)
J&K	15.931	9.163	25.094	Economic Cost	31.05.2017	Mufti Mohammed Sayeed Food Entitlement Scheme(June-2017)
kerala	3.555	0.000	3.555	MSP/MSP DERIVED	19.12.2017	Additional Requirement (for ockhi relief)
Madhya Pradesh	2.000	6.000	8.000	MSP/MSP DERIVED	26.05.2016	DROUGHT RELIEF (April,17)
Maharashtra	44.972	71.768	116.740	Economic Cost	21.02.2017	DROUGHT RELIEF (April,17-July,17))
	55.800	89.090	144.890	Economic Cost	04.07.2017	DROUGHT RELIEF (August,17-December,17))
	10.424	17.818	28.242	Economic Cost	22.11.2017	Additional Requirement(Jan,18-June,18)
Manipur	0.000	4.199	4.199	MSP	31.03.2017	additional Requirement
	14.000	6.000	20.000	MSP	04.07.2017	DROUGHT RELIEF
Mizoram	56.000	0.000	56.000	Economic Cost	28.06.2017	Additional Requirement (Aug,2017- Mar,2018)
Nagaland	2.571	0.000	2.571	MSP DERIVED	31.10.2017	Flood relief
	1.380	0.000	1.380	MSP DERIVED	31.10.2017	Hornbill Festival
Tripura	3.052	0.000	3.052	Economic Cost	23.03.2017	For Bru Migrants families from April, 17 to Sept, 17
Total	338.684	264.161	602.845			

ANNEXURE REFERRED TO IN REPLY TO PART (e) OF THE UNSTARRED QUESTION NO. 1131 DUE FOR ANSWER ON 24.07.2018 IN LOK SABHA

Complaints on TPDS received in the Department from individuals, organisations & through Media Reports etc from 2015 to 2017

S. No.	State/UT	2015	2016	2017
1	Andhra Pradesh	8	5	10
2	Arunachal Pradesh	1	-	-
3	Assam	34	32	17
4	Bihar	106	81	169
5	Chhattisgarh	6	9	9
6	Delhi	113	91	98
7	Goa	-	1	2
8	Gujarat	8	12	9
9	Haryana	35	34	47
10	Himachal Pradesh	4	5	6
11	J&K	5	3	4
12	Jharkhand	32	29	35
13	Karnataka	16	22	28
14	Kerala	16	22	13
15	Madhya Pradesh	17	24	21
16	Maharashtra	48	62	77
17	Manipur	6	4	2
18	Meghalaya	7	9	-
19	Mizoram	-	-	2
20	Nagaland	-	2	2
21	Orissa	22	43	22
22	Punjab	10	7	5
23	Rajasthan	33	59	82
24	Sikkim	-	-	-
25	Tamil Nadu	22	33	31
26	Telangana	10	1	4
27	Tripura	-	1	1
28	Uttarakhand	24	21	22
29	Uttar Pradesh	197	461	445
30	West Bengal	32	29	49
31	A&N Island	-	1	-
32	Chandigarh	6	2	-
33	D& N Haveli	-	1	-
34	Daman & Diu	-	-	-
35	Lakshadweep	-	-	-
36	Puducherry	-	-	1
TOTAL		818	1106	1213
